GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1962 TO BE ANSWERED ON 03.03.2020

MAINTENANCE OF ROADS UNDER PMGSY

1962. SHRI KAUSHALENDRA KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of agencies to which contract has been awarded for maintenance of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Bihar;
- (b) the name of districts to be covered by the said agencies for maintenance of roads;
- (c) whether the Government proposes to reconstruct the dilapidated roads constructed under PMGSY; and
- (d) if so, the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (b): Maintenance of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is the responsibility of the State Governments and all road works are covered by an initial five-year maintenance contract to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds are provided by the State Government. Maintenance of roads beyond 5 years is also done by the State Government.

The names of agencies awarded the construction as well as 5-year routine maintenance work in the State of Bihar are available on the website - omms.nic.in -> proposal-> State-wise list of roads-> road-wise.

(c) to (d): The Government has on 10th July, 2019 approved phase-III of PMGSY with an aim to consolidate 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia to Gramin Agricultural Markets (GrAMs), Higher Secondary School and Hospitals at an estimated cost of Rs 80,250 crore. Roads constructed under PMGSY as also other State roads which have completed the design life of 10 years and fulfill the other criteria laid down under PMGSY-III programme guidelines would be eligible for consolidation/upgradation under PMGSY-III.